

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-3
IB-861(ND)/2020

IN THE MATTER OF:
DHANLAXMI BANK LIMITED
Vs.
REAL VIDEO IMPACT PRIVATE LIMITED

....FINANCIAL CREDITOR

....CORPORATE DEBTOR

SECTION
U/s 7 IBC Code 2016

Order delivered on 07.09.2020


CORAM:
CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:
For the Applicant/FC :
For the Respondent/CD :
For the Intervener :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 18.09.2020.


(Madhu Narula)
Court Officer